### **GOVERNMENT OF INDIA** MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA **UNSTARRED QUESTION NO. 726**

ANSWERED ON 02.12.2021

#### JAWAHARLAL NEHRU NATIONAL SOLAR MISSION

### 726. SHRI MANNE SRINIVAS REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is implementing any schemes under Jawaharlal Nehru National Solar Mission (JNNSM);
- (b) if so, the details thereof, State/UT-wise; and
- (c) the steps being taken to promote and encourage small solar power projects under the scheme in rural areas where there is need?

### **ANSWER**

### THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a)&(b)The details of schemes under implementation under National Solar Mission (NSM) are given in **Annexure-I.** As on 31.10.2021, Grid Connected Solar Power Capacity of 46.25 GW has been installed in the Country. The State-wise details of cumulative solar power capacity installed in the country, as on 31.10.2021, are given in Annexure-II.
- (c) The details of steps taken for promotion of solar energy in the country, including small solar power projects in rural areas are given in Annexure-III.

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# REFERRED TO IN REPLY TO PART (A) AND (B) OF LOK SABHA UNSTARRED QUESTION NO. 726 FOR 02.12.2021

The following schemes are under implementation under the National Solar Mission:

- Solar Park Scheme for setting up of 50 Solar Parks and Ultra Mega Solar Power Projects targeting over 40,000 MW of solar power projects.
- ii. Scheme for setting up 12000 MW of Grid-Connected Solar PV Power Projects by the Government producers with Viability Gap Funding (VGF).
- iii. Installation of Grid Connected Solar Rooftop Power Plants.
- iv. Scheme for Off-Grid Solar PV plants.
- v. Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM).
- vi. Setting up of solar PV capacity of 20 MWac/ 50 MWp with battery storage of 50 MWh at Phyang, Leh under J&K Prime Minister Development Package (PMDP) 2015
- vii. Solarisation of Sun Temple Town of Modhera in Mehsana District, Gujarat; and
- viii. Installation of Grid-connected Solar Project and various Off-grid Applications for 100% Solarization of Konark Sun Temple and Konark Town.

# ANNEXURE-II REFERRED TO IN REPLY TO PART (A) AND (B) OF LOK SABHA UNSTARRED QUESTION NO. 726 FOR 02.12.2021

### STATE-WISE DETAILS OF SOLAR POWER CAPACITY INSTALLED

Sr. No.	State/UT	Cumulative Capacity till 31-03-2021 (MW)	Capacity added in 2021-22 till 31-10-2021 (MW)	Cumulative Capacity till 31-10-2021 (MW)
1	Andaman & Nicobar	29.22	0.00	29.22
2	Andhra Pradesh	4203.00	89.37	4292.37
3	Arunachal Pradesh	5.61	0.00	5.61
4	Assam	42.99	16.16	59.15
5	Bihar	159.51	9.97	169.48
6	Chandigarh	45.16	7.48	52.64
7	Chhattisgarh	252.48	56.35	308.83
8	Dadar &Nagar	5.46	0.00	5.46
9	Daman & Diu	40.55	0.17	40.72
10	Delhi	192.97	16.69	209.66
11	Goa	7.44	10.93	18.37
12	Gujarat	4430.82	1621.30	6052.12
13	Haryana	407.83	137.04	544.87
14	Himachal Pradesh	42.73	2.31	45.04
15	Jammu & Kashmir	14.73	9.76	24.49
16	Jharkhand	52.06	1.50	53.56
17	Karnataka	7355.16	127.84	7483.00
18	Kerala	257.00	49.30	306.30
19	Ladakh	6.00	1.80	7.80
20	Lakshadweep	0.75	0.00	0.75
21	Madhya Pradesh	2463.21	128.80	2592.01
22	Maharashtra	2289.97	216.84	2506.81
23	Manipur	6.36	0.00	6.36
24	Meghalaya	0.12	0.07	0.19
25	Mizoram	1.53	0.00	1.53
26	Nagaland	1.00	0.00	1.00
27	Odisha	401.72	3.50	405.22
28	Pondicherry	9.33	2.02	11.34
29	Punjab	959.50	91.59	1051.09
30	Rajasthan	5732.58	2911.54	8644.12
31	Sikkim	0.07	2.69	2.76
32	Tamil Nadu	4475.21	210.55	4685.76
33	Telangana	3953.12	74.89	4028.01
34	Tripura	9.41	0.00	9.41
35	Uttar Pradesh	1712.50	187.78	1900.28
36	Uttarakhand	368.41	172.08	540.49
37	West Bengal	149.84	1.16	151.00
Total		40085.33	6161.48	46246.80

## ANNEXURE-III REFERRED TO IN REPLY TO PART (C) OF LOK SABHA UNSTARRED QUESTION NO. 726 FOR 02.12.2021

### Important steps taken for promoting Solar energy in the country:

- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022;
- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route;
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025;
- Setting up of solar parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying new transmission lines and creating new sub-station capacity for evacuation of renewable power under Green Energy Corridor Scheme.
- Notification of standards for deployment of solar photovoltaic system/devices;
- Setting up of Project Development Cell for attracting and facilitating investments;
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of power from Grid Connected Solar PV and Wind Projects;
- Government has issued orders that power shall be dispatched against Letter
  of Credit (LC) or advance payment to ensure timely payment by distribution
  licensees to RE generators; and
- Launch of Green Term Ahead Market (GTAM) to facilitate sale/purchase of Renewable Energy including Solar power through exchanges.